

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/97(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	KASHIND FINANCIERS LIMITED VS GDB CONSTRUCTION & DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

Mr. Yash Vardhan Deora, Adv.

] For Financial Creditor

Mr. Dripto Majumdar, Adv.

] For Ganesh Prasad, Director

Ms. Meenakshi Manot, Adv.

] For Bishnu Kedia

Mr. Saubhik Chowdhury, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Registry is directed to issue notice to the Corporate Debtor by way of speed post and e-mail and placed the tracking information on record.
3. Corporate Debtor to file his reply-affidavit within two weeks.
4. Post this matter for arguments on **28.06.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**